

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 18.07.2019 (THURSDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 663 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. G. Madhusudhan Rao. RP of Bheema Cements Ltd.	Abhishek Anand	P.S. Sudheer Madhusudhan Rao

For Admission (Fresh Cases)

2.	Comp. App (AT) (Ins) No. 723 of 2019	Vishal Doshi. Vs. Bank of India & Anr.	Mahesh Agarwal	
3.	Comp. App (AT) (Ins) No. 728 of 2019	Pacific World Shipping PTE Ltd. Vs. Dadi Impex Pvt Ltd.	Ankur Kashyap	
4.	Comp. App (AT) (Ins) No. 729 of 2019	G.R.K. Reddy. Vs. Phoenix ARC Pvt Ltd & Ors.	Nithin Chowdary	
5.	Comp. App (AT) (Ins) No. 730 of 2019	Sandip patel. Vs. Central Bank of India & Ors.	Aaditya A. Pande	
6.	Comp. App (AT) (Ins) No. 731 of 2019	K.R.V. Uday Charan Rao. Vs. Bank of India.	Sourabh Gupta	
7.	Comp. App (AT) (Ins) No. 732 of 2019	Manjit Commercial. Vs. SPM Auto Pvt Ltd (In Liquidation) & Ors.	Dinkar Singh	
8.	Comp. App (AT) (Ins) No. 733 of 2019	Smartron Indian Pvt Ltd. Vs. ZTE Corporation.	DVAS Ravi Prasad	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 216 of 2019	Lasa engineers Pvt Ltd. Vs. Devas engineering Systems Pvt Ltd.	Vishakha Gupta	Shruti Iyer
10.	Comp. App. (AT) (Ins) No. 282 of 2019	Kautilya Industries Pvt Ltd Vs. Parasrampuriya Synthetic Ltd & Anr.	Raman Aggarwal	Ashutosh Kumar-R1 Dinkar Singh-R2 Sidhartha Barua-R3&13 Parveen Kumar Mehdiratta-R4&11 Chandrashekhar-R7

11.	Comp. App. (AT) (Ins) No. 284 of 2019	Power Grid Corporation of India Vs. Deepak Cables (India) Ltd.  <b>With</b>	Amitesh Chandra Mishra	Aditya Verma Ashwini Kumar Singh-RP
12.	Comp. App. (AT) (Ins) No. 297 of 2019	Powergrid Corporation of India Ltd. Vs. Deepak Cables (India) Ltd.  <b>With</b>	Joshua J. Samuel	Aditya Verma Ashwini Kumar Singh-RP
13.	Comp. App. (AT) (Ins) No. 310 of 2019	Power Grid Corporation of India Ltd. Vs. Deepak Cables (India) Ltd.  <b>With</b>	Joshua H. Samuel	Shrey Patnaik Ashwini Kumar Singh-RP
14.	Comp. App. (AT) (Ins) No. 348 of 2019	Powergrid Corporation of India Ltd Vs. Deepak Cables (India) Ltd.	J. Hudson Samuel	Aditya Verma Ashwini Kumar Singh-RP
15.	Comp. App. (AT) (Ins) No. 356 of 2019	Axis Bank Ltd. Vs. Sixth Dimension Project Solution Ltd	Sanjeev Pathak	Mohit Jolly
16.	Comp. App. (AT) (Ins) No. 414 of 2019	Citicare Super Speciality Hospital Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K.Mittal	Rahul Totala
17.	Comp. App. (AT) (Ins) No. 462 of 2019	Swasti Bhowmick. Vs. Rediff.com India Ltd.	Shubhabrata Chakraborti	Arvind Ramesh
18.	Comp. App. (AT) (Ins) No. 510 of 2019	Imran Iqbal Khan & Anr. Vs. Benteler Trading International GMBH & Anr.	Narender Singh Yadav	PV Dinesh
19.	Comp. App. (AT) No.112 of 2019 & I.A. No. 1882 of 2019	Mantena Raju Narasu Vs. Lexus Technologies Pvt. Ltd. & Ors.	Nithin Chowdary	

**After the above or 12:00 noon, whichever is earlier.**

**For Hearing**

20.	Comp. App. (AT) (Ins) No. 219 of 2019	Committee of Creditors of Amtek Auto Ltd through Corporation bank. Vs. Dinkar T.Venkatasubramanian& Ors. <b>With</b>	Charu Bansal	Sumant Batra-RP, K. Datta, Sumesh Dhawan, Gyanendra Kumar
21.	Comp. App. (AT) (Ins) No. 442 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian & Anr. <b>With</b>	Prachi Johri	Misha-CoC Sumant Batra-RP
22.	Comp. App. (AT) (Ins) No. 443 of 2019	Liberty House Group Pte Ltd. Vs. The Committee of Creditor of Amtek Auto Ltd & Anr.	Prachi Johri	Misha-CoC Sumant Batra-RP

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 561 of 2019	Suresh Narayan Singh. Vs. Tayo Rolls Ltd.	Suhita Mukhopadhyay	R.Sudhinder

**For Admission (Fresh Case)**

2.	Contempt Case (At) No. 15-16 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Nikhil Jain
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**For Admission (After Notice)**

3.	Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. <b>With</b>	Honey Satpal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
4.	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.	Honey Satpal	Mahesh Agarwal, Arjun Asthana (RP)
5.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju  <b>With</b>	Nitin Saravanan	Anirudh Wadhwa- RP Abhishek Sharma- R4 Alok Dhir
6.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors.  <b>With</b>	Nitin Saravanan	Nithin Saravanan Anirudh Wadhwa- RP Yogesh Kumar Jagia
7.	Contempt Case (AT) No. 09 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Sudip Bhattacharya Vs. Raghu Rama Krishna Raju & Ors.  <b>With</b>	Ashish Prasad	Yogesh Kumar Jagia
8.	Contempt Case (AT) No. 13 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Anirudh Wadhwa	Arunima-R1 Nakul Sachdeva- R2(IRP)

**For Hearing (Part Heard)**

9.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	R.P. Kapur	Samar Bansal (R- CCI), Kunal Mehra
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10.	Competition App. (AT) No. 70 of 2018 & I.A No. 36 of 2019	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R-CCI), Kunal Mehra
11.	Competition App. (AT) No. 52 of 2018	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari-R1 Pratishtha Vijj-R2
12.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal

**For Hearing**

13.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors.  <b>With</b>	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
14.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd. <b>With</b>	Reema Khorana	Srishti Kapoor-R-1(RP) Anushka Sharda-R3
15.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors. <b>With</b>	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
16.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd <b>With</b>	Sanjay Bajaj	Honey Satpal
17.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal
18.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma

**Note: The Court will rise at 03:00 PM.**

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**By Order**  
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**Registrar**